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Title : Election of 2 members to the Post-Graduate Institute of Medical Education and Research, Chandigarh.

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to move:

"That in pursuance of section 5 (g) read with sub-section 4 of section 6 of the Post-Graduate Institute of Medical Education and Research Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Post-Graduate Institute of Medical Education and Research, Chandigarh *vice* Shri Pawan Kumar Bansal appointed as Minister and Shri Suresh Chandel who ceased to be a Member of the House. "

MR. SPEAKER: The question is:

"That in pursuance of section 5 (g) read with sub-section 4 of section 6 of the Post-Graduate Institute of Medical Education and Research Act, 1966, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Post-Graduate Institute of Medical Education and Research, Chandigarh *vice* Shri Pawan Kumar Bansal appointed as Minister and Shri Suresh Chandel who ceased to be a Member of the House. "

*The motion was adopted.*